

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 3930
TO BE ANSWERED ON 06.04.2023**

**VISION DOCUMENT FOR PROVIDING SOLUTIONS TO EMPLOYMENT
CHALLENGES**

3930. MS. DOLA SEN:

Will the Minister of Labour and Employment be pleased to state:

- (a) whether Government has prepared any vision document for providing inclusive, sustainable and equitable solutions to employment challenges as envisaged under G20 Employment Working Group;**
- (b) if so, the details thereof, if not, the reasons therefor;**
- (c) whether Government has taken cognizance of the joint ILO-UNICEF report on highlighting the urgency to scale-up social protection net, especially for children;**
- (d) if so, the steps proposed to expand the social protection net for children in India; and**
- (e) if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) & (b): India has assumed the rotating G20 Presidency for the year 2023, beginning from 01st December, 2022. The Ministry of Labour and Employment is conducting meetings of the Employment Working Group of The G20, which will culminate into the G20 Labour and Employment Ministers' Meeting in July, 2023. The three priority areas for the G20 Employment Working Group are-

- a. Addressing Global Skill Gaps**
- b. Gig and Platform Economy and Social Protection**
- c. Sustainable Financing of Social Security.**

The issue notes on these priority issues have been prepared and circulated to all G20 countries.

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(c) to (e): The ILO-UNICEF joint report (Child Labour Global Estimates 2020) highlights broader policy imperative in the form of immediate need to extend social protection for children and their families to mitigate the poverty and economic uncertainty that underpin child labour.

Ministry of Labour & Employment has been implementing National Child Labour Project (NCLP) Scheme for rehabilitation of child labourers through District Project Societies under the chairmanship of the District Magistrate. Under the NCLP scheme, the children in the age group of 9-14 years are rescued / withdrawn from work and enrolled in the NCLP Special Training Centres (STCs), where they are provided with bridge education, vocational training, mid-day meal, stipend, health care, etc. before being mainstreamed into formal education system. NCLP scheme has now been subsumed under Samagra Shiksha Abhiyan (SSA) Scheme with effect from 01.04.2021. Henceforth, the rescued child labourers will be mainstreamed into formal education system through STC operational under SSA.
